

गई कतिपय सिफारिशों पर सरकार के निर्णयों का एक विवरण ।

[Placed in Library. See No. LT-1268/68].

Annual Report of the ICAR

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM): I beg to lay on the Table—

(1) A copy of the Annual Report of the Indian Council of Agricultural Research, New Delhi for the year 1965-66 (Hindi and English Versions).

(2) A statement showing reasons for delay in laying the above Report (Hindi and English Versions). [Placed in Library. See No. LT-1269/68.]

Budget Estimates and Actuals of Air India and IAC

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

I beg to lay on the Table a copy each of the following papers under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954 :—

- (1) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1968-69.
- (2) Summary of Actuals for the year 1966-67, Budget Estimates and Revised Estimates for the year 1967-68 and Budget Estimates for the year 1968-69 under Capital of Air India.
- (3) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines for the year 1968-69.
- (4) Summary of Actuals for the year 1966-67, Budget Estimates and Revised Estimates for the year 1967-68 and Budget Estimates for the year 1968-69 under Capital of the Indian Airlines. [Placed in Library. See No. LT-1270/68].

Central Warehousing Corporation (Amendment) Rules, 1968

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB BHINDE): On behalf of Shri Gurupada-

swamy, I beg to lay on the Table a copy of the Central Warehousing Corporation (Amendment) Rules, 1968, published in Notification No. G.S.R. 612 in Gazette of India dated the 30th March, 1968, under sub-section (3) of section 41 of the Warehousing Corporation Act, 1962. [Placed in Library. See No. LT-1271/68].

Annual Report of the National Buildings Corporation and Review by Government

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATHA RAO):

I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi for the year 1966-67.
- (2) Annual Report of the National Buildings Corporation Limited, New Delhi for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1272/68].

Annual Reports of Mazagon Dock Limited and Praga Tools Limited

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): On behalf of Shri L. N. Mishra.

I beg to lay on the Table a copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Annual Report of the Mazagon Dock Limited, Bombay for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Praga Tools Limited, Secunderabad for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1273/68].